

**12.09 hrs.**

## **RULES COMMITTEE**

### **First Report**

Title: Presentation of First report of Rules Committee regarding increasing the number of Departmentally Related Standing Committees (DRSCs).

SHRI N. JANARDHANA REDDY (VISA KHAPATNAM): Sir, I beg to lay on the Table under sub-rule (1) of rule 331 of the Rules of Procedure and Conduct of Business in Lok Sabha, the First Report (Hindi and English versions) of the Rules Committee.

MR. SPEAKER: Hon. Members, in pursuance of the decision taken at the meeting of Leaders of Parties/Groups on 4<sup>th</sup> July, 2004, the Rules Committee at their sitting held on 8<sup>th</sup> July, 2004, considered and approved a proposal regarding increasing the number of Departmentally Related Standing Committees (DRSCs) from 17 to 24 with each Committee consisting of 21 members from Lok Sabha and 10 members from Rajya Sabha. The Report of the Rules Committee has been laid on the Table of the House today. Under rule 331, the Report of the Rules Committee is required to be laid on the Table for seven days. Considering the urgency of constituting the DRSCs, the Rules Committee had also recommended that the requirement of laying the Report of the Committee on the Table of the House for seven days under rule 331 may be suspended.

If the House agrees, the relevant rule may be suspended. I hope, the House agrees and the Member may now move the motion.

Now, Shri N. Janardhana Reddy.

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